


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	For hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	R.U. Boreli For Holla & Hollar 94488 44554.	For Respr	
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2.	JOHN PAUL A for ALNT Legal 9496997937	Petitioner	
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ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. For hearing list it on 21/12/2017.


Member (T)


Member (J)